

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART-II
SECTION 3, SUB-SECTION (ii)

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

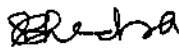
.....
New Delhi, the 23rd July, 1999.

NOTIFICATION
(INCOME-TAX)

S.O. (E) - In exercise of the powers conferred by item (h) of sub-clause (iv) of clause (15) of section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby specifies tax-free bonds of the National Housing Bank-Swarna Jayanti Rural Housing Finance, 1998-99 (Second Series) of rupees one lakh each carrying an interest of 9.15% per annum for a period of 7 years for an amount of rupees one hundred crores only bearing distinctive numbers from B-1/00001 to B-1/10000 issued during 1998-99 by National Housing Bank for the purpose of the said section :

Provided that the benefit under the said section shall be admissible only if the holder of such bonds registers his/her name and the holding with the said Bank.

Notification No. 11005


(SAMAR BHADRA)
UNDER SECRETARY TO THE GOVT. OF INDIA

(F.No.178/46/99-ITA-I)

To

The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

भारत के राजपत्र, असाधारण, भाग-II, खण्ड-3, उपखण्ड १११ में प्रकाशित

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 23 जुलाई, 1999

अधिसूचना
आयकर

का.आ. ॥ अ. आयकर अधिनियम, 1961 ॥ 1961 का 43 की धारा 10 के खण्ड 15 के उपखण्ड 1V की मद 11 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार एतद्वारा भारतीय आवास बैंक द्वारा वर्ष 1998-99 के दौरान उक्त धारा के प्रयोजनार्थ जारी बी-1/00001 से बी-1/10000 तक की विशिष्ट संख्या वाले एक सौ करोड़ रुपये मात्र की धनराशि के प्रत्येक एक लाख रुपये के 7 वर्ष की अवधि के लिए 9.15 % प्रति वर्ष व्याज वाले राष्ट्रीय आवास बैंक-स्वर्ण जयन्ती ग्रामीण आवास वित्त कर मुक्त बाण्डों, 1998-99 द्वितीय श्रृंखला को विनिर्दिष्ट करती है।

बशर्ते कि उक्त धारा के अन्तर्गत यह लाभ तभी ग्राह्य होगा यदि ऐसे बन्ध-पत्रों का धारक अपना नाम और धृत उक्त बैंक के पास पंजीकृत करा देता है।

अधिसूचना सं० 11005

समरभट्ट
समर भट्ट
अवर सचिव, भारत सरकार